

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 1176 of 2019**

**IN THE MATTER OF:**

**Abba Consultants Pvt. Ltd.**

**...Appellant**

**Vs.**

**Sandhya Prakash Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Ms. Simran Soni and Mr. Mahesh Kumar, Advocates.**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Ms. Poonam Mathur, Ms. Anushree Kapadia, Mr. Shivkrit Rai, Mr. Kshitiz Dev and Mr. Rajshree Chaudhary, Advocates for R-3, Caveators. Mr. Abhishek Anand, Mr. Kunal Godhwani, Mr. Krishnendu Datta, Mr. Viren Sharma and Mr. Rahul Gupta, Advocates for R-1 & 2.**

**With**

**Company Appeal (AT) (Ins) No. 1203 of 2019**

**IN THE MATTER OF:**

**Sachin Meena & Ors.**

**...Appellants**

**Vs.**

**Sandhya Prakash Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellants: Ms. Simran Soni and Mr. Mahesh Kumar, Advocates.**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Ms. Poonam Mathur, Ms. Anushree Kapadia, Mr. Shivkrit Rai, Mr. Kshitiz Dev and Mr. Rajshree Chaudhary, Advocates for R-3, Caveators.**

**Mr. Abhishek Anand, Mr. Kunal Godhwani, Mr. Krishnendu Datta, Mr. Viren Sharma and Mr. Rahul Gupta, Advocates for R-1 & 2.**

**ORDER**

**(Through Virtual Mode)**

**08.03.2021:** Counsel for Appellants in both these Appeals are heard. For further arguments, these Appeals are adjourned.

Parties may file further Written Submissions not more than three pages and copies of Judgements to which, they are making reference in the course of arguments which they have made and which are to be made in these two Appeals.

List both the Appeals as 'Part Heard' on **13<sup>th</sup> April, 2021**.

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

sr/md